

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Siddhi Vinayak Power Generation & Distributors Private Limited Date of Commencement of Liquidation: 19-07-2019; List of Stakeholders as on Date: 18-01-2023; Name of IP: Mr. Nilesh Sharma; Process Number: 1; Last 5 digit of registration number: 10232

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				2247326				NA
3	Secured financial creditors	1	1710010176	1	1710010176				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	245352522	2	229638219		15714303		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	2321650	1	2321650				Annexure 9
Total		4	1957684348	4	1944217371		15714303		